

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 1249
TO BE ANSWERED ON: 29.07.2021

FINANCIAL ASSISTANCE TO NSTFDC

**1249 SHRI SUBHASH CHANDRA SINGH:
SHRI BHASKAR RAO NEKKANTI:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) The total amount of financial assistance at concessional rate provided by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to its beneficiaries during the past three years;
- (b) The total amount of financial assistance at concessional rate provided by the State Scheduled Tribes Finance and Development Corporations (STFDCs) to its beneficiaries during past three years; and
- (c) The State-wise data of financial assistance at concessional rate provided by STFDCs to its beneficiaries during the last three years with special reference to the state of Odisha?

ANSWER

MINISTER OF STATE, TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

- (a) Total amount of financial assistance provided by National Scheduled Tribes Finance and Development Corporation (NSTFDC) at concessional rate to its beneficiaries during last three years are as under:

(₹ in lakhs)

Fin. Year	Disbursement
2018-19	29332.09
2019-20	28536.57
2020-21	36790.00

- (b) & (c): The data on amount disbursed by the State Scheduled Tribes Finance and Development Corporations (STFDCs) from their own resources are not maintained centrally. However, the detail of amount disbursed to the State Scheduled Tribes Finance and Development Corporations (STFDCs) by NSTFDC for assisting its target group during last three years is given at **Annexure**.

Annexure

Detail of Disbursement made to State Scheduled Tribes Finance and Development Corporations (STFDCs) during F.Y. 2018-19, 2019-20 and 2020-21

S. No.	Name of STFDCs	State	(₹ in Lakh)		
			2018-19	2019-20	2020-21
1	Andhra Pradesh Scheduled Tribes Coop. Finance Corporation Ltd.	Andhra Pradesh	775.50	1000.98	0.00
2	Chhattisgarh Rajya Sahkari Anusuchit Jati Vitta Avam Vikas Nigam	Chhattisgarh	504.12	562.47	1.73
3	Gujarat Tribal Development Corporaton	Gujarat	2275.87	394.75	1353.91
4	Himachal pradesh Scheduled Castes Scheduled Tribes Development Corporation	Himachal Pradesh	39.45	40.83	13.40
5	J&K SC,ST, & BC Development Corporation	Jammu & Kashmir	1208.40	446.25	408.75
6	Jharkhand State Tribal Coop. Dev. Corporation Ltd.	Jharkhand	85.00	291.46	0.00
7	Kerala State Development Corporation	Kerala	110.39	101.40	197.74
8	Rajasthan SC and ST Finance & Development Corporation	Rajasthan	1356.16	2311.39	1762.75
9	Shabari Adivasi Vitta Va Vikas Mahamandal	Maharashtra	0.00	1167.56	0.00
10	Sikkim SC ST & BC Development Corporation	Sikkim	0.00	253.30	82.11
11	Tripura Scheduled Tribes Coop. Development Corporation	Tripura	1009.00	71.41	2216.28
12	Uttarakhand Bahuudeshiya Vitta Evam Vikas Nigam	Uttarakhand	37.80	0.00	0.00
13	West Bengal SCs and STs Development & Finance Corporation	West Bengal	289.50	0.00	0.00
14	West Bengal Tribal Development Coop. Corporation	West Bengal	963.96	558.86	275.64
		Total	8655.15	7200.66	6312.31
